

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6756  
ANSWERED ON:08.05.2003  
AMOUNT ALLOCATED TO MAHARASHTRA FOR HANDICAPPED PERSONS  
NAMDEO HARBAJI DIWATHE

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the amount allocated by the Union Government to Maharashtra and other States for the welfare of handicapped persons during the last three years;
- (b) whether the above amount was fully utilized during the said period;
- (c) if so, the details thereof, scheme-wise; and
- (d) the number of the handicapped persons benefited therefrom?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (c): No State-wise allocation is made. Details of amount released to States and utilized by them including Maharashtra during last three years under the scheme of Employment of Handicapped and National Programme for Rehabilitation of Persons with Disabilities is given in the enclosed statement.

(d) In Maharashtra, the number of persons benefited under programmes supported by Government of India for persons with disabilities in the last year was 1.57 lakh.

Reply to part (a) of the Rajya Sabha USQ No.6756 for 8.5.2002

Scheme of Employment of Handicapped (Rs. in lakh)

S.NO.	NAME OF STATE/UT	2000-2001	2001-2002	2002-2003
1	Andhra Pradesh	8.17	0.00	0
2	Gujarat	14.25	0.00	0
3	Haryana	0.52	0.00	0
4	Karnataka	0.00	14.44	25.94
5	Kerala	0.00	64.46	0.00
6	Madhya Pradesh	0.00	0.00	0.00
7	Mizoram	0.00	15.21	0.00
8	Orissa	0.00	0.00	0.00
9	Punjab	6.46	6.27	0.00
10	Rajasthan	39.26	10.41	26.10
11	Tamilnadu	0.00	0.00	77.60
12	Uttar Pradesh	17.63	29.05	14.10
13	Chandigarh	4.56	5.72	4.35
14	Delhi	0.00	6.03	0.00
15	Pondicherry	8.71	1.97	0.00

Note: State Governments are re-imbursed assistance as per norms of the scheme.

National Programme for Rehabilitation of Persons with Disabilities#  
(Rs. in lakh)

Sl.No	States/UT	2000-01	2001-02
		Release UC recd. for	Release UC recd. for
1	Andhra Pradesh	136.40	136.40 108.20
2	Arunachal Pradesh	198.35	156.05
3	Assam	260.30	203.90 254.60
4	Bihar	322.25	309.70 251.75
5	Chhatisgarh	207.00	156.05
6	Goa	74.45	60.35 20.42
7	Gujarat	198.35	156.05
8	Haryana	136.40	108.20
9	Himachal Pradesh	136.40	108.20 57.37
10	Jammu & Kashmir	136.40	108.20
11	Jharkhand	210.85	156.05
12	Karnataka	198.35	22.20 156.05 44.11
13	Kerala	136.40	108.20
14	Madhya Pradesh	384.20	299.60
15	Maharashtra	198.35	198.40 156.05
16	Manipur	136.40	108.20
17	Meghalaya	136.40	108.20

18 Mizoram	74.45	60.35		
19 Nagaland	136.40	108.20	122.00	
20 Orissa	198.35	156.05		
21 Punjab	136.40	108.20		
22 Rajasthan	198.35	156.05		
23 Sikkim	74.45	74.45	60.35	60.35
24 Tamil Nadu	198.35	156.05	26.85	
25 Tripura	74.45	60.35		
26 Uttar Pradesh	446.15	25.64	347.45	
27 Uttranchal	148.90	108.20		
28 West Bengal	136.40	52.62	108.20	
29 Andaman & Nicobar	74.45	60.35		
30 Chandigarh	74.45	60.35		
31 Dadra & Nagar Haveli	74.45	4.76	60.35	0.32
32 Daman & Diu	74.45	0.91	60.35	1.75
33 Delhi	74.45	60.35		
34 Lakshdweep	74.45	60.35		
35 Pondicherry	74.45	60.35	28.64	
# Transferred to States from 2002-03				